

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 984
(TO BE ANSWERED ON THE 19th December 2018)**

FLIGHT DUTY HOUR RESTRICTIONS FOR CABIN CREW MEMBERS

984. SHRI K.R. ARJUNAN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that the Directorate General of Civil Aviation (DGCA) proposed a new set of norms for the maximum duty time and rest hours for cabin crew members, prohibiting airlines from deploying a fatigued staff and endangering flight safety;
- (b) if so, the details thereof;
- (c) whether it is also a fact that the latest draft norms prescribe a maximum 22 hours of duty time for cabin crew members operating on ultra long haul flight over 16 hours or more; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a) & (b) Yes Sir, DGCA has issued CAR, Section 7, Series J, Part I, Issue IV, 03rd August 2018 and effective from 01st November 2018 on Flight Duty Time and Flight Time Limitations-Cabin Crew.

(c) & (d) The draft CAR, Section 7, Series J, Part I, prescribes maximum flight duty period of 22 hours for flight time above 14 hours on ultra-long flights.
